

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-06-2024 AT 10:30 AM**

CP (IB) No. 273/10/HDB/2022
u/s. 10 of IBC, 2016

IN THE MATTER OF:

M/s. Urban Farmart India Private Limited

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned PCS Mr Shaik Ghouse, for petitioner present physically.

Learned Counsel Ms Prem Rajakumari, for OC present through Video Conference.

Matter passed over.

Matter called again. Clarification is received. **For orders on 24.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)